



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 11.02.2025

NOTICE

Please take notice that the following matters were not taken up in the Court – II on 03.02.2025. The next dates of hearing in the matters are indicated below: -

S. No.	Case No.	Name of the parties	Last Date of Hearing	Next Date of Hearing
1.	Comp. App. (AT) No. 56 of 2024 (PH)	Somangsu Biswas Vs. The Calcutta Cricket & Football Club & Ors.	03.02.2025	03.03.2025
2.	Comp. App. (AT) No. 100 of 2020	Riverdale Infrastructure Pvt. Ltd. Vs. Kirloskar Ebara Pumps Ltd. & Ors. With	03.02.2025	11.03.2025
3.	Comp. App. (AT) No. 101 of 2020	Ebara Corporation Vs. Kirloskar Ebara Pumps Ltd. & Ors.	03.02.2025	11.03.2025

By order of Hon'ble Chairperson
-Sd/-
Registrar